

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 474**  
TO BE ANSWERED ON 23.07.2025

**UTILIZATION OF NIRBHAYA FUND**

474. SHRI ANIL KUMAR YADAV MANDADI:

Will the Minister of Women and Child Development be pleased to state:

- (a) whether Government has formulated any comprehensive plan to ensure the safety and security of women across the country by effective utilization of funds earmarked under Nirbhaya Fund;
- (b) if so, details thereof; and
- (c) whether Government has any proposal to introduce more schemes to ensure the safety and security of women across the country?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SAVITRI THAKUR)

(a) to (c) The Government has set up a dedicated Nirbhaya Fund which can be utilised for projects specifically designed to improve the safety and security of women. The Projects under Nirbhaya Fund have features like direct impact on safety and security concerns of women, provision of optimum use of existing infrastructure, innovative use of technology, provision for real time intervention as far as possible, such as CCTVs for safety of women which ensures real time monitoring of footage and quick response.

Government has provided financial assistance to States/ UTs for implementation of various measures through projects like Emergency Response Support System(ERSS), Cyber Crime Prevention against Women and Children(CCPWC), Safe City Project in 8 major cities namely Ahmedabad, Bengaluru, Chennai, Delhi, Hyderabad, Kolkata, Lucknow and Mumbai, One Stop Centres (OSCs), Universalisation of Women Helpline(WHL), Women Help Desks (WHDs) in police stations, Anti Human Trafficking Units(AHTUs), Central Victim Compensation Fund(CVCF), Strengthening of DNA analysis, cyber forensic and related facilities in State Forensic Laboratories(SFSLs), Setting up Fast Track Special Courts (FTSCs) including exclusive POCSO courts to dispose of cases pending trial under rape and POCSO Act, Vehicle tracking Platform(VTP) for assisting women travelling in public transport etc.

An Empowered Committee (EC) constituted under the framework of Nirbhaya fund appraises and recommends the proposals received from Central Ministries/ Departments and State Governments/ UTs. Thus, the projects/schemes under Nirbhaya fund are demand driven. Also, the Empowered Committee (EC) broadly reviews the status of implementation and status of expenditure of approved projects from time to time. The implementing agencies also review the progress of implementation at their level.

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